

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 266 OF 2017**

**Dated: 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GAIL India Ltd. ...Appellant(s)**

**Vs.**

**The Petroleum & Natural Gas Regulatory Board ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neelima Tripathi

Counsel for the Respondent(s) : Ms. Sonali Malhotra

**ORDER**

Learned counsel for the appellant states that she will be filing rejoinder along with IA today in the Registry. She is permitted to file the same with advance copy to the other side.

List the matter for hearing on **11.12.2018.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

ts/vg